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AUTHORITATIVE ENGLISH TEXT

BILL NO. 4 OF 2019

**THE HIMACHAL PRADESH OFFICIAL LANGUAGE
(AMENDMENT) BILL, 2019**

(AS INTRODUCED IN THE LEGISLATIVE ASSEMBLY)

§§

**THE HIMACHAL PRADESH OFFICIAL LANGUAGE (AMENDMENT)
BILL, 2019**

ARRANGEMENT OF CLAUSES

Clauses :

1. Short title.
2. Substitution of section 2.
3. Insertion of section 3-A.
4. Insertion of section 4-A.

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Bill No. 4 of 2019

**THE HIMACHAL PRADESH OFFICIAL LANGUAGE
(AMENDMENT) BILL, 2019**

(AS INTRODUCED IN THE LEGISLATIVE ASSEMBLY)

A

BILL

to amend the Himachal Pradesh Official Language Act, 1975 (Act No. 1 of 1975).

BE it enacted by the Legislative Assembly of Himachal Pradesh in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Himachal Pradesh Official Language (Amendment) Act, 2019. Short title.

5 2. For section 2 of the Himachal Pradesh Official Language Act, Substitution
(1 of 1975) 1975 (hereinafter referred to as the “principal Act”), the following shall be of section 2.
substituted, namely :—

“2. Definitions.—In this Act, unless the context otherwise requires,—

- 10
- (a) “Government” or “State Government” means the Government of Himachal Pradesh;
- (b) “Hindi” means Hindi language in Devanagari script;
- (c) “Notification” means a notification published in the Rajpatra (e-Gazette), Himachal Pradesh; and
- 15 (d) “Sanskrit” means Sanskrit language in Devanagari script.”

Insertion of
section
3-A.

3. After section 3 of the principal Act, the following section shall be inserted,
namely:—

“3-A. Sanskrit to be the second official language.—The second official language of the State of Himachal Pradesh shall be Sanskrit.”

Insertion of
section 4-A.

4. After section 4 of the principal Act, the following section shall be
inserted, namely :—

5

“4-A. Purposes for which Sanskrit shall be used.—Sanskrit as second official language shall be used for such purposes and from such date, as the Government may, specify by notification.”

**Chief Minister
Himachal Pradesh**

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**THE HIMACHAL PRADESH OFFICIAL LANGUAGE (AMENDMENT)
BILL, 2019**

A

BILL

to amend the Himachal Pradesh Official Language Act, 1975 (Act No. 1 of 1975).



(JAI RAM THAKUR)

Chief Minister.

**Chief Minister
Himachal Pradesh**

(YASHWANT SINGH CHOGAL)

Principal Secretary (Law).

SHIMLA:

The, 2019.

(63)

EXTRACT OF THE PROVISIONS OF THE HIMACHAL PRADESH OFFICIAL LANGUAGE ACT, 1975 (ACT NO. 1 OF 1975) LIKELY TO BE AFFECTED BY THIS AMENDMENT BILL

Section :

2. *Definitions.*—In this Act, unless the context otherwise requires.—

- (a) “Hindi” means Hindi in Devanagari script,
- (b) “State Government” means the Government of Himachal Pradesh.